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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 224/2022 & I.As. 7378/2022, 7379/2022.

GLOBAL EMERGING MARKETS INDIA LTD Petitioner

Through: Mr. Parmanand Yadav and Ms. Ankita, Advocates.

versus

LEPAKSHI KNOWLEDGE HUB PVT. LTD & ORS.

..... Respondents

Through: Appearance not given.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA

<u>ORDER</u> 11.05.2022

1. Counsel for the parties jointly pray for an adjournment.

2. At request, re-notify on 18th May, 2022.

SANJEEV NARULA, J

MAY 11, 2022 as

This is a digitally signed order.

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